GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE

RAJYA SABHA UNSTARRED QUESTION NO. 2287

ANSWERED ON 08/08/2025

PREPARATION TO PREVENT DUMPING OF CHINESE ELECTRONIC GOODS

2287 SHRI MILIND MURLI DEORA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state :-

- (a) whether Government is aware of the potential risk of China dumping electronic goods into the Indian market as a response to rising trade tariffs in other countries;
- (b) if so, whether any assessment has been made regarding the impact of such dumping on Indian electronics manufacturers, particularly MSMEs;
- (c) whether Government has formulated or plans to formulate any specific measures to monitor and prevent the dumping of substandard or surplus Chinese electronic goods; and
- (d) the steps being taken to strengthen anti-dumping mechanisms and to protect domestic industry?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

(a) to (d) Impact assessments/monitoring of imports, including potential dumping by any country, is a continuous process of the Government.

To monitor and prevent dumping of substandard or surplus goods by any country, following key mechanisms are in place:

- 1. Directorate General of Trade Remedies (DGTR) is mandated with conducting investigations and recommending measures like imposition of Anti Dumping Duty (ADD), Counter Vailing Duty (CVD) and Safeguards. It conducts outreach programs to generate awareness about trade remedial measures and a Helpdesk is also in place to provide assistance to Indian Exporters/Manufacturers.
- 2. Electronics and Information Technology Goods (Requirement of Compulsory Registration) Order, 2021, issued by Ministry of Electronics and Information Technology, which is in line with WTO norms, has made it mandatory to comply with notified BIS standards, in respect of 63 product categories of Electronic and IT goods. The Order has been notified to ensure safety of consumers and to stop the import of sub-standard/unsafe goods. The Order is applicable to foreign as well as domestic manufacturers.
